

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 24

IA 1373/2021 IA 1414/2022 in C.P. (IB)/3419(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.04.2024**

NAME OF THE PARTIES: **ESSZEE MANUFACTURING PVT LTD V/s**
SPG MULTI TRADE PVT LTD

Section 66(1), 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1373/2021 in C.P. (IB)/3419(MB)2019

- 1) Mr. Manoj Mishra, Ld. Counsel for the Applicant/Liquidator, Mr. Modilal Pamecha, Liquidator of the Corporate Debtor, Mr. Abhishek Salian, Ld. Counsel for Respondent Nos. 1 to 5 and Ms. Tikshita, Ld. Counsel for the Respondent No. 15 are present.
- 2) Applicant is directed to file and place on record synopsis of Transaction involved in the matter, defence taken by the Respondents and Applicant's response to the Defence. Applicant shall serve a copy of the said Synopsis

upon other side as well, well before the adjourned date so that they can peruse the same and shall advance their submissions on the next date of hearing.

3) Stand over to 02.05.2024, for further consideration and hearing.

IA 1414/2022 in C.P. (IB)/3419(MB)2019

- 1) Mr. Manoj Mishra, Ld. Counsel for the Applicant/Liquidator, Mr. Modilal Pamecha, Liquidator of the Corporate Debtor are present.
- 2) The present Application is filed by the Applicant/Liquidator of the Corporate Debtor seeking Dissolution of the Corporate Debtor.
- 3) Stand over to 02.05.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare